

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.3047
ANSWERED ON 07.08.2025**

DESIGNATED CONSUMERS REGISTERED UNDER PAT

3047. SHRI DHARYASHEEL SAMBAJIRAO MANE:

**Will the Minister of POWER
be pleased to state:**

- (a) the number of Designated Consumers (DCs) registered under the Perform, Achieve, Trade (PAT) scheme in Kolhapur district;**
- (b) whether any sugar mills or textile units in Hatkanangale have earned Energy Saving Certificates (ES Certs) and if so, the details thereof;**
- (c) the details of the trading platform available to sell these certificates along with its market performance; and**
- (d) whether any incentives are being provided to Micro, Small and Medium Enterprises (MSMEs) to adopt energy-efficient practices under PAT scheme and if so, the details thereof?**

A N S W E R

**THE MINISTER OF STATE IN THE MINISTRY OF POWER
(SHRI SHRIPAD NAIK)**

- (a) : Three (03) Designated Consumers (DCs) are notified from the Kolhapur district.**
- (b) : There are no sugar mills or textile units in Hatkanangale notified under PAT scheme.**
- (c) : Three trading platforms namely Indian Energy Exchange Ltd., Power Exchange India Limited and Hindustan Power Exchange are available to sell Energy Saving Certificates (ES Certs).**
- (d) : Under the PAT Scheme, no incentives are provided to any category of entities including MSMEs, for adoption of energy efficient practices.**
